

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No105
CP(IB)/142(AHM)2021

Order under Section 95 IBC

IN THE MATTER OF:

Union Bank of india

.....Applicant

V/s

Navin Kumar Tayal
(Corporate Guarantor)

.....Respondent

Order delivered on ..02/02/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

None for the applicant.

List the matter for further consideration on 07.04.2022.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**